

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 19-02-2024 TO 23-02-2024

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO./MISC ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
1	ST/53160/2018	F.O/50178/2024	08-02-2024	19-02-2024
2	ST/52770/2018	F.O/50179/2024	08-02-2024	19-02-2024
3	ST/53161/2018	F.O/50180/2024	08-02-2024	19-02-2024
4	ST/53155/2018	F.O/50181/2024	08-02-2024	19-02-2024
5	ST/53146/2018	F.O/50182/2024	08-02-2024	19-02-2024
6	ST/53086/2018	F.O/50184/2024	12-02-2024	19-02-2024
7	ST/53330/2018	F.O/50185/2024	12-02-2024	19-02-2024
8	ST/53013/2018	F.O/50233/2024	14-02-2024	19-02-2024
9	ST/53014/2018	F.O/50234/2024	14-02-2024	19-02-2024
10	ST/53027/2018	F.O/50235/2024	14-02-2024	19-02-2024
11	ST/53036/2018	F.O/50236/2024	14-02-2024	19-02-2024
12	ST/53039/2018	F.O/50237/2024	14-02-2024	19-02-2024
13	ST/51755/2017	F.O/50238/2024	14-02-2024	19-02-2024
14	ST/51541/2017	F.O/50245/2024	19-02-2024	20-02-2024
15	ST/53499/2018	F.O/50246/2024	19-02-2024	20-02-2024
16	ST/53485/2018	F.O/50247/2024	19-02-2024	20-02-2024
17	ST/51481/2018	F.O/50248/2024	19-02-2024	20-02-2024
18	ST/51775/2018	F.O/50250/2024	19-02-2024	20-02-2024
19	ST/53449/2018	F.O/50251/2024	19-02-2024	20-02-2024
20	ST/53407/2018	F.O/50252/2024	19-02-2024	20-02-2024
21	ST/53403/2018	F.O/50253/2024	19-02-2024	20-02-2024
22	ST/53360/2018	F.O/50254/2024	19-02-2024	20-02-2024
23	ST/53317/2018	F.O/50255/2024	19-02-2024	20-02-2024
24	ST/53367/2018	F.O/50256/2024	19-02-2024	20-02-2024
25	ST/50859/2018	F.O/50257/2024	19-02-2024	20-02-2024
26	ST/52149/2018	F.O/50258/2024	19-02-2024	20-02-2024
27	ST/52765/2016	F.O/50259/2024	19-02-2024	20-02-2024
28	ST/53572/2018	F.O/50260/2024	19-02-2024	20-02-2024
29	ST/53612/2018	F.O/50261/2024	19-02-2024	20-02-2024
30	ST/53533/2018	F.O/50262/2024	19-02-2024	20-02-2024
31	ST/53544/2018	F.O/50263/2024	19-02-2024	20-02-2024
32	ST/53502/2018	F.O/50264/2024	19-02-2024	20-02-2024
33	ST/53479/2018	F.O/50265/2024	19-02-2024	20-02-2024
34	ST/53351/2018	F.O/50268/2024	19-02-2024	20-02-2024
		MISC ORDER		
1	ST/50250/2021	M.O/50106/2024	08-02-2024	19-02-2024
2	ST/53098/2016	M.O/50114/2024	12-02-2024	19-02-2024
3	ST/53099/2016	M.O/50115/2024	12-02-2024	19-02-2024
4	ST/53100/2016	M.O/50116/2024	12-02-2024	19-02-2024
5	ST/50283/2018	M.O/50118/2024	14-02-2024	20-02-2024
6	ST/51862/2015	M.O/50119/2024	14-02-2024	20-02-2024
7	ST/50889/2017	M.O/50120/2024	19-02-2024	20-02-2024


DEPUTY REGISTRAR

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.